

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 731/TT/2020

- Subject** : Petition for determination of transmission tariff from COD to 31.3.2019 for Asset-1- OPGW link for Betul-Khandwa under Central Sector, Asset-2: OPGW link (125 km) for Mauda-Wardha under Central Sector, Asset-3: 6 no. OPGW link (92.66 km) under State Sector Asset-4A: 3 no. OPGW link (656.926 km) under Central Sector, Asset-4B: OPGW link for Korba-Birsinghpur under Central Sector, Asset-5A: OPGW link (15.462 km) for 400 kV Xeldom-Madgaon under State Sector, Asset-5B: OPGW link for 400 kV Vapi-Magarwada under Central Sector and Asset-6: 9 nos. of OPGW link under State Sector - OPGW link (169 km) for) associated "Establishment of Fibre Optic Communication System under Master Communication Plan (Additional Requirement) in the Western Region".
- Date of Hearing** : 23.6.2022
- Coram** : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondents** : Madhya Pradesh Power Management Company Limited and 10 others
- Parties Present** : Ms. Poorva Saigal, Advocate, MPPTCL
Ms. Reeha Singh, Advocate, MPPTCL
Shri S.S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Rastogi, PGCIL
Shri A.K. Verma, PGCIL
Shri Anindya Khare, MPPMCL

Record of Proceedings

Case was called out for virtual hearing. The order in the petition was reserved on 26.10.2021. However, the order could not be issued prior to the former Chairperson demitting office. Accordingly, the matter is listed for hearing today.



2. The representative of the Petitioner submitted that all the information has been submitted. The learned counsel for MPPTCL and the representative of MPPMCL submitted that their reply is already on record.

3. After hearing the parties, the Commission reserved the order in the petition.

By order of the Commission

sd/-
(V. Sreenivas)
Jt. Chief (Law)

